

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8236/2023

THE STATE OF UTTAR PRADESH & ANR.

Appellant(s)

VERSUS

GAURI SHANKAR (DEAD) THR. LRS. & ANR.

Respondent(s)

Date : 18-03-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UJJAL BHUYAN
[IN CHAMBER]

For Appellant(s) Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) Mr. Manoj Kumar Dwivedi, Adv.
Mr. Shashank Singh, AOR
Mr. P.C. Patnaik, Adv.
Mr. Pravin Kumar Kashyap, Adv.
Mr. Bhupesh Kumar Pathak, Adv.
Mr. Sanjay Kumar, Adv.
Mr. Ramnesh Kumar Sahu, Adv.
Mr. Kambli Anil Kumar Laxman, Adv.

Mr. Vipin Kumar Jai, AOR
Mr. Jay May Sarkar, Adv.
Ms. Khushboo Tomar, Adv.
Mr. Sagar Roy, Adv.
Mr. Sandeep Lamba, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel appearing for the appellant(s) prays for and is granted two weeks' time to file application for bringing on record the legal representatives of deceased respondent No.2

(RASHMI DHYANI PANT)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
COURT MASTER (NSH)